

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/402/2018

Date of order: 12.02.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

ANISH KUMAR
VS.
C. L. W

For the Applicant : Mr. S. K. Dutta, Counsel
Mr. B. Chatterjee, Counsel

For the Respondents : Mr. B. P. Manna, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard both.

2. The applicant had sought for the following reliefs:

"8(a) An order holding that the notification dated 17.03.2018 is bad in law.

(b) An order quashing and/or setting aside the notification dated 17.03.2018 and any selection/promotion held/made thereunder.

(c) An order quashing and/or setting aside the rejection of the representation dated 19.03.2018.

(d) An order directing the respondents to hold a fresh selection for filling up the notified posts of Junior Trains Clerk from amongst the Group- D staff in the Grade Pay of Rs. 1800/-.

(e) An order directing the respondents to produce/cause production of all relevant records.

(f) any other order or further order/orders as to this Hon'ble Tribunal may seem fit and proper."

3. At hearing, both the counsels agreed that the selection in question stood cancelled and therefore the OA has become infructuous.

4. Therefore, the OA is disposed of as infructuous with liberty to the applicant to prefer a fresh OA, if he further aggrieved, as he has sought for.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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